

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 29.10.2018 (Monday)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 77 of 2018	R. Swarup Reddy Vs. M.N. Pratap Reddy & Ors. <b>With</b>	NishitaKhurana	Garima Bajaj – R1 & R2
2.	Comp. App. (AT) No. 121 of 2018	Trans India Shipping Services Pvt. Ltd. Vs. Sri Lakshmi Narasimha Mining Company Pvt. Ltd. & Ors.	NishthaKhurana	CAGV Rao (R2 & R3)
3.	Comp. App. (AT) No. 219 of 2018	Shree Kumar Mundhra Vs. Spell Organics Ltd. & Ors.	ShrutyansSinghvi	Dinesh Kumar Gupta

For Admission (After Notice)

4.	Comp. App (AT) No. 301 of 2017	Priyaranjani Fibers Ltd. & Ors. Vs. D. Srinivasa Rao & Ors.	Abhijit Sinha Mamta Tiwari Sangeeta Mandal TusharBhatnagar	Tarun Mehta
5.	Comp. App. (AT) No. 25 of 2018.	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. & Ors.  <b>With</b>	VivekSibal AnushreePrashitKapdia Priyanka Rathi	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava n S.Gudiawala Garima Bajaj
6.	Comp. App. (AT) No. 32 of 2018	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. & Ors.	Anushree Kapadia	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava n S.Gudiawala Garima Bajaj
7.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna & Ors.	Nidhi Mohan Parashar	P.K. Mittal
8.	Comp. App. (AT) No. 335 of 2018	Shri Santosh Meenakshi Textiles Pvt Ltd Vs Registrar Of Companies , Tamilnadu, Coimbatore	S. Ramachandran	

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*M. S. D. S.*  
*26/10/2018*

By Order

Joint Registrar

*29-10-18*